

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

ROC.NO.1179/B.Spl./2020

DATED: 5.5.2020

CIRCULAR

Sub: COVID-19 Outbreak – Complete lockdown declared by the Government of India and the Government of Telangana – Annual General Transfers of the year 2020 of the Judicial Officers - Deferred for one year – Information – Reg.

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Considering the exigencies caused by the pandemic of Covid-19 outbreak, the High Court is pleased to defer the Annual General Transfers-2020 of the Judicial Officers in all the cadres in the State for one year. However, a decision will be taken in future on individual cases or on administrative exigencies.


REGISTRAR GENERAL
5.5.2020